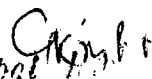


C. A. T. Bench, JAIPUR

Date of Order	Orders
05-5-83 <u>Present:-</u> Reply not filed (18/5)	1. R.N. Mathur, counsel for the petitioner. 2. Manish Bhardani, counsel for the respondents. The learned counsel for the respondents prays for time for filing the reply to the MP. The same be filed within two weeks. May be listed for admission on 21.5.83.  (O. P. Sharma) Administrative Member  Gopal Kishore Member (Jury)
21-5-83 <u>Present:-</u> CA 12057A 24/5/83	Sh. R.N. Mathur counsel for the Petitioner / applicant none for the respondents. Heard the learned counsel for the applicant. The MP is allowed and disposed of.  (O. P. Sharma) Administrative Member  (D. L. Mehta) Vice-Chairman